

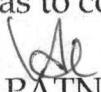
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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

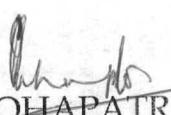
O.A.No.285 of 2009
S.K.Mohanty Applicant
Vs
UOI & Ors. Respondents
.....

Order dated – 04-08-2011.

CORAM
THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)
AND
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)
.....

In view of the order dated 04-08-2011 in OA No.399 of 2009 (Sukanta Kumar Pati v Union of India and others), after hearing learned Counsel for both sides, this Original Application is disposed of with direction to the Respondents to take early decision on the minutes circulated vide F.No.1-14/2010-NVS (F&A) dated 18.2.2011 and the said decision pursuant to the minutes of the 47th Meeting of the Finance Committee of NVS shall govern the case of the present Applicant also. There shall be no order as to costs.


(A.K.PATNAIK)
Member (Judl.)


(C.R.MOHAPATRA)
Member (Admn.)